

Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (1) above.

[Placed in Library See. No. LT—2647/81]

ANNUAL ACCOUNTS, ETC. OF TEA BOARD FOR 1978-79, ANNUAL REPORT OF AND REVIEW ON CHEMICALS AND ALLIED PRODUCTS EXPORT PROMOTION COUNCIL, CALCUTTA FOR 1979-80 AND ANNUAL REPORT OF AND REVIEW ON CARDAMOM BOARD, COCHIN, FOR 1979-80.

SHRI BHISHMA NARAIN SINGH: On behalf of SHRI KHURSHED ALAM KHAN, I beg to lay on the Table :

(1) (i) A copy of the Annual Accounts (Hindi & English versions) of the Tea Board, for the year 1978-79 along with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2648/81]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chemicals and Allied Products Export Promotion Council Calcutta, for the

year 1979-80.

[Placed in Library. See No. LT—2649/81].

(3) (i) A copy of the Annual Report (Report Hindi and English versions) of the Cardamom Board, Cochin, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cardamom Board, Cochin, for the year 1979-80. [Placed in Library. See No. LT—2650/81].

NOTIFICATIONS UNDER COMPULSORY DEPOSIT SCHEME (INCOME-TAX PAYERS) ACT, 1974, UNDER INCOME-TAX ACT, UNDER WEALTH-TAX ACT, UNDER GIFT-TAX ACT, UNDER COMPANIES (PROFITS) SURTAX ACT, UNDER INTEREST-TAX ACT AND UNDER CENTRAL EXCISES AND SALT ACT, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : I beg to lay on the Table :

(1) A copy of the Compulsory Deposited (Income-Tax Payers) (Amendment) Scheme, 1981, (Hindi and English versions) published in Notification No. S.O. 491 (E) in Gazette of India dated the 19th June, 1981, under sub-section (6) of section 19 of the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974.

[Placed in Library. See No. LT—2651/81]

(2) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961 :—

(i) The Income-tax (Sixth Amendment) Rules, 1981, published in Notification No. S.O. 492(E)